

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

103. C.P.(IB)-662/(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Pancard Clubs Limited

V/s.

Panoramic Universal Limited.

Appearances:

For Petitioner : Adv. Sumesh Dhawan a/w. Adv. Vatsala Kak, Adv.
Ankita Bajpai, Adv. Shaurya Shyam and Adv.
Sagar Thakkar

For Respondent : Adv. Prayad Swarnkar

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

Ld. counsel for the petitioner submits that though written submission has been uploaded, however, the same is under scrutiny. She seeks some time to clear the defect. Petitioner shall ensure the written submission be reflected in the DMS on the next date of hearing. Similarly, written submission filed by the respondent is under scrutiny. However, he has tendered hard copy of the written submission in the court. At the request of the petitioner, list on **24.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)